

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 114

IA No.893/2020

in

CP (IB) No.67/Chd/Pb/2017

(Admitted)

IN THE MATTER OF:-

Allahabad Bank

... Petitioner

Vs.

Supreme Tex Mart Ltd.

...Respondent

Under Section: 7 and 60(5), IBC, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.08.2024, in supplementary list.

Sd/-
Court Officer

09.07.2024
Tanvi